

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 226 OF 2016**

**Dated: 6<sup>th</sup> December, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Adani Transmission (India) Ltd.**

**...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.....Respondent(s)**

Counsel for the Appellant(s)

:

Ms. Shikha Ohri  
Mr. Nimesh Jha

Counsel for the Respondent(s)

:

Mr. Sethu Ramalingam for R-1  
  
Mr. Rishabh Donnel Singh for R-10  
  
Mr. Rajiv Srivastava  
Ms. Gargi Srivastava  
Ms. Garima Srivastava for R-31  
  
Mr. S.K. Chaturvedi for R-41

**ORDER**

List the matter on **17.01.2017**. In the meantime, pleadings be completed.

**(I.J. Kapoor)**  
**Technical Member**  
ts/dk

**(Justice Ranjana P. Desai)**  
**Chairperson**